

Scheme during the said years ; and

(c) whether Government propose to increase the quantum of loans for the year 1984-85 on account of the importance of the scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Under Centrally Sponsored Scheme of Social Forestry including Rural Fuelwood Plantation, no bank loans are allocated to the farmers.

(b) Does not arise.

(c) Does not arise.

Opening of D.M.S. Depot in Shantiniketan

3574. SHRI DIGAMBAR SINGH : Will the Minister of AGRICULTURE be pleased to state the progress made so far in the opening of a D.M.S. Depot in Shantiniketan Colony of Government Servants Co-operative House Building Society Limited, the survey in respect of which had already been made ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : Delhi Milk Scheme have requested the Municipal Corporation of Delhi for allotment of a suitable site for opening of DMS depot in Shantiniketan Colony.

विज्ञान भवन में किये गये सुधार

3575. श्री जार्ज फर्नांडीस : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या निर्गुट सम्मेलन और राष्ट्रमंडलीय देशों के सम्मेलन के अवसरों पर विज्ञान भवन में कुछ सुधार किए गए थे ; और

(ख) यदि हाँ, तो इन सुधारों पर प्रत्येक अवसर पर कितनी धनराशि खर्च हुई ?

निर्माण और आवास मंत्रालय में उपमंत्री (श्री मोहम्मद उस्मान मारिफ) : (क) और (ख) जी,

हाँ। प्रत्येक अवसर पर किया गया व्यय निम्न प्रकार था :—

(लाख रुपयों में)

1. निर्गुट सम्मेलन	169.00
2. राष्ट्रमण्डल देशों का सम्मेलन	34.29

Details of RLEGP

3576. SHRI SATYAGOPAL MISRA : Will the Minister of RURAL DEVELOPMENT be pleased to state :

(a) the details of the Rural Landless Employment Guarantee Programme ;

(b) the total amount which has been earmarked for this scheme for the year 1983-84 ;

(c) the details of State-wise allotment of the amount ;

(d) how much amount (State-wise break up) have been given to different State Governments in this respect so far ; and

(e) the reasons for delay ?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATHA MISRA) : (a) Details are given in Statement-I.

(b) Rs. 100 crores.

(c) and (d). Details are indicated in Statement-II.

(e) Question does not arise.

Statement-I

Rural Landless Employment Guarantee Programme (RLEGP)

A new programme called 'the Rural Landless Employment Guarantee Programme (RLEGP)' was formulated and launched in different States/UTs. on 15.8.1983. The basic objectives of the programme are

(i) to improve and expand employment opportunities for rural landless with a view to providing employment for atleast one member of every landless labour household upto 100 days in a year and (ii) creation of durable assets for strengthening the rural infrastructure which will lead to rapid growth of rural economy.

Assistance under this programme is being provided to the State/UT Governments by the Central Government on 100% basis. Funds amounting to Rs. 100 crores have been allocated to States/UTs for the current year 1983-84 and a provision of Rs. 500 crores is proposed to be made for the year 1984-85 under this programme. 60 million additional mandays are expected to be generated during the current year 1983-84

and 300 million mandays during 1984-85. This employment generation will be in addition to the creation of 300-400 million mandays of work annually under NREP.

The State/UT Governments are required to prepare specific projects for approval and sanction of the Central Government. The projects will include works for creation of tangible assets, viz. rural link roads, field irrigation channels, land development, reclamation of waste lands, social forestry, soil and water conservation. Highest priority is accorded to labour intensive works in backward areas. So far 108 projects located in different States and Union Territories with a total estimated cost of Rs. 374.62 crores have been approved by the Central Sanctioning Committee.

Statement-II

Rural Landless Employment Guarantee Programme Allocation of funds (State-wise) for the year 1983-84

Name of State/UT	Amount allocated for 1983-84 (Rs. in lakhs)	Amount released during 1983-84 (Rs. in lakhs)
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1

2

3

1. Andhra Pradesh	990.0	990.0
2. Assam	216.0	216.0
3. Bihar	1425.0	1425.0
4. Gujarat	320.0	320.0
5. Haryana	84.0	84.0
6. Himachal Pradesh	60.0	60.0
7. Jammu and Kashmir	75.0	75.0
8. Karnataka	470.0	470.0
9. Kerala	470.0	470.0
10. Madhya Pradesh	780.0	780.0
11. Maharashtra	790.0	790.0
12. Manipur	11.0	11.0

1	2	3
13. Meghalaya	15.0	15.0
14. Nagaland	10.0	10.0
15. Orissa	450.0	450.0
16. Punjab	135.0	135.0
17. Rajasthan	240.0	240.0
18. Sikkim	8.0	8.0
19. Tamil Nadu	890.0	890.0
20. Tripura	33.0	33.0
21. Uttar Pradesh	1705.0	1705.0
22. West Bengal	770.0	770.0
Union Territories*		
23. Andaman and Nicobar Islands	8.0	—
24. Arunachal Pradesh	8.0	—
25. Chandigarh	2.0	1.75
26. Dadra and Nagar Haveli	4.0	—
27. Delhi	4.0	—
28. Goa, Daman and Diu	9.0	—
29. Lakshadweep	2.0	—
30. Mizoram	8.0	—
31. Pondicherry	8.0	8.0
<hr/>		
10000.0		

*Release to Union Territories is made on the basis of requirement as per sanctioned projects. It has not been possible to release funds to those Union Territory who have either not submitted any projects or where the projects submitted have not yet been sanctioned.